

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/ /2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Nalbari.

Dated Guwahati, the 30th of September, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your letter no.DJNB/-6531,dated 19/9/24

Madam,

With reference to the above, I am directed to inform you that Shri Imdad Ahmed, Chief Judicial Magistrate, Nalbari is allowed to **avail LTC for the block period 2022-2024** for travelling to Srinagar via New Delhi and return, w.e.f. 11.10.2024 till 19.10.2024, along with Smti Shabana Yasmin (Wife),Tanisha Yasmin Ahmed (Daughter) and Zaira Ahmed (Daughter) (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing rules.

Shri Ahmed may be informed accordingly.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/9969-74/2024/A.

Dated 30th of September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Imdad Ahmed,Chief Judicial Magistrate, Nalbari, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter to the official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)